

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, YAVATMAL.

Outward No. S761/2020
District Court, Yavatmal
Date 11/11/2020

ORDER NO.B. 8. (2)/ADMN/456/2020, DATE:- 11 / 11/2020.

The following Judicial officers working in Yavatmal Judicial District have been granted permission to leave head quarters during the Diwali holidays from **13-11-2020 to 19-11-2020** for the period shown against their names in Col. No. 3. The names of the Judicial officers with whom the charge of each Court is kept is mentioned in Col. No. 4.

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
1	2	3	4
1	Shri S.W. Chavan, Extra Jt. District Judge & A.S.J, Yavatmal	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri M. Mohiuddin M.A., District Judge-1 & A.S.J. Yavatmal.
2	Shri P.B. Naikwad, District Judge-1 & A.S.J, Kelapur,	15-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- For Judicial matter with Shri M. Mohiuddin M.A., District Judge-1 & A.S.J. Yavatmal. For Administrative matter From 15-11-2020 to 16-11-2020 with Shri G.O. Wankhede, Jt. Civil Judge & J.M.F.C, Kelapur from 17-11-2020 to 19-11-2020 with Shri S.S. Budruk, C.J.S.D. Kelapur,
3	Shri S.B. Gawande, District Judge-1 & A.S.J. Pusad	13-11-2020 to 15-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri B.Y. Phad, District Judge-2 & A.S.J. Pusad.
4	Shri B.Y. Phad, District Judge-2 & A.S.J. Pusad.	16-11-2020 to 19-11-2020 with permission to	The charge of his Court & office is kept with Shri S.B. Gawande, District Judge-1 & A.S.J. Pusad

11/11/2020
10:00 AM

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
5	Shri G.A. Ramteke, District Judge-1 and A.S.J., Darwaha ,	16-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- For Judicial matters with Shri S.B. Gawande, District Judge-1 & A.S.J. Pusad For Administrative matters with Shri H.L. Manwar, Adhoc District Judge-1, & A.S.J, Darwaha,
6	Shri H.L. Manwar, Adhoc District Judge, Darwaha ,	13-11-2020 to 15-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri G.A. Ramteke, District Judge-1 & A.S.J, Darwaha,
7	Shri P.P. Muley, Chief Judicial Magistrate, Yavatmal .	13-11-2020 to 17-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- 13-11-2020 to 15-11-2020 with Shri H.A.H.I. Hashmi, 4 th Jt. C.J.S.D. & Add. Chief Judicial Magistrate, Yavatmal, 16-11-2020 to 17-11-2020 with Shri R.R. Raut, Civil Judge (Sr.Dn.) Ytl.
8	Shri R. R. Raut, Civil Judge (Sr.Dn.) Yavatmal .	13-11-2020 to 15-11-2020 & 18-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- 13-11-2020 to 15-11-2020 with Shri H.A.H.I. Hashmi, 4 th Jt. C.J.S.D. & Add. Chief Judicial Magistrate, Yavatmal, 18-11-2020 to 19-11-2020 with Shri P.P. Muley, Chief Judicial Magistrate Yavatmal.
9	Smt. Y.R. Mukkanwar 2nd Joint Civil Judge (Sr..Dn.) Yavatmal .	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under:- 13-11-2020 to 15-11-2020 with Shri H.A.H.I. Hashmi, 4 th Jt. C.J.S.D. & Add. Chief Judicial Magistrate, Yavatmal, 16-11-2020 to 17-11-2020 with Shri R.R. Raut, Civil Judge (Sr.Dn.) Ytl. 18-11-2020 to 19-11-2020 with Shri P.P. Muley, C.J. M. Yavatmal.

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
10	Shri V.S. Madke, 2 nd Joint Civil Judge (Sr..Dn.) Yavatmal.	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- 13-11-2020 to 15-11-2020 with Shri H.A.H.I. Hashmi, 4 th jt. C.J.S.D. & Add. Chief Judicial Magistrate, Yavatmal, 16-11-2020 to 17-11-2020 with Shri R.R. Raut, Civil Judge (Sr.Dn.) Yavatmal, 18-11-2020 to 19-11-2020 with Shri P.P. Muley, Chief Judicial Magistrate Yavatmal.
11	Shri S.H. Gaherwar, 3 rd Joint Civil Judge (Sr..Dn.) Yavatmal.	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- 13-11-2020 to 15-11-2020 with Shri H.A.H.I. Hashmi, 4 th jt. C.J.S.D. & Add. Chief Judicial Magistrate, Yavatmal, 16-11-2020 to 17-11-2020 with Shri R.R. Raut, Civil Judge (Sr.Dn.) Ytl. 18-11-2020 to 19-11-2020 with Shri P.P. Muley, Chief Judicial Magistrate Yavatmal.
12	Shri H.A. H.I. Hashmi, 4 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal,	16-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- 16-11-2020 to 17-11-2020 with Shri R.R. Raut, Civil Judge (Sr.Dn.) Yavatmal, 18-11-2020 to 19-11-2020 with Shri P.P. Muley, C. J. M., Yavatmal.
13	Shri M.R.A. Shaikh, Secretary, D.L.S.A. Yavatmal.	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his office is kept as under:- 13-11-2020 to 15-11-2020 with Shri H.A.H.I. Hashmi, 4 th Jt. C.J.S.D. & Add. Chief Judicial Magistrate, Yavatmal, 16-11-2020 to 17-11-2020 with Shri R.R. Raut, Civil Judge (Sr.Dn.) Yavatmal, 18-11-2020 to 19-11-2020 with Shri P.P. Muley, C.J. M. Yavatmal.

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
14	Ms. A. Z. Sayyed, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under- On 13-11-2020 with Smt. G.M. Nimdeo 9 th Jt. C.J.J.D. & J.M.F.C, Yavatmal On 14-11-2020 with S.H. Atkare, 2 nd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 15-11-2020 with Smt. A.S. Jarude, 3 rd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 16-11-2020 with Shri S.B. Dhembare, 6 th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 17-11-2020 with Smt. N.J. Pethe, 4 th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 18-11-2020 with Shri P.S. Girgaonkar, 7 th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 19-11-2020 with Smt. V.D. Shirse, 5 th Jt. C.J.J.D. & J.M.F.C, Yavatmal,
15	Shri S.H. Atkare, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	13-11-2020 & 15-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under- On 13-11-2020 with Smt. G.M. Nimdeo 9 th Jt. C.J.J.D. & J.M.F.C, Yavatmal On 15-11-2020 with Smt. A.S. Jarude, 3 rd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 16-11-2020 with Shri S.B. Dhembare, 6 th Jt. CJJD & J.M.F.C, Ytl, On 17-11-2020 with Smt. N.J. Pethe, 4 th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 18-11-2020 with Shri P.S. Girgaonkar, 7 th Jt. CJJD & J.M.F.C, Ytl On 19-11-2020 with Smt. V.D. Shirse, 5 th Jt. C.J.J.D. & J.M.F.C, Yavatmal,
16	Ms. A.S. Jarude, 3 rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	13-11-2020 to 14-11-2020 & 16-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under- On 13-11-2020 with Smt. G.M. Nimdeo 9 th Jt. C.J.J.D. & J.M.F.C, Yavatmal

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
17	Ms. N.J. Pethe, 4 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	13-11-2020 to 16-11-2020 & 18-11-2020 to 19-11-2020 with permission to LHQ.	<p>On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 16-11-2020 with Shri S.B. Dhembare, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
18	Ms. V.D. Shirse, 5 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	13-11-2020 to 18-11-2020 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 13-11-2020 with Smt. G.M. Nimdeo 9th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 15-11-2020 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 16-11-2020 with Shri S.B. Dhembare, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>

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			<p>On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
19	<p>Shri S.B. Dembare, 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal</p>	<p>13-11-2020 to 15-11-2020 & 17-11-2020 to 19-11-2020 with permission to LHQ.</p>	<p>The charge of his Court & office is kept as under-</p> <p>On 13-11-2020 with Smt. G.M. Nimdeo 9th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 15-11-2020 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
20	<p>Shri P.S. Girgaonkar, 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal</p>	<p>13-11-2020 to 17-11-2020 & 19-11-2020 with permission to LHQ.</p>	<p>The charge of his Court & office is kept as under-</p> <p>On 13-11-2020 with Smt. G.M. Nimdeo 9th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 15-11-2020 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 16-11-2020 with Shri S.B. Dhembare, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>

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21	Smt. S.M. Mane, 8 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	13-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 13-11-2020 with Smt. G.M. Nimdeo 9th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 15-11-2020 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 16-11-2020 with Shri S.B. Dhembare, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
22	Smt. N.M. Nimdeo, 9 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal,	14-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 15-11-2020 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 16-11-2020 with Shri S.B. Dhembare, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>

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The charge of remand work is kept as under :-

On 13-11-2020 with Smt. G.M. Nimdeo 9th Jt. C.J.J.D. & J.M.F.C, Yavatmal

On 14-11-2020 with S.H. Atkare, 2nd Jt. C.J.J.D. & J.M.F.C, Yavatmal,

On 15-11-2020 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,

On 16-11-2020 with Shri S.B. Dhembare, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal,

On 17-11-2020 with Smt. N.J. Pethe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,

On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,

On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,

23	Smt. J.M. Kakde, Civil Judge (Jr.Dn.) & J.M.F.C. Babhulgaon,	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under- On 13-11-2020 with Smt. G.M. Nimdeo 9 th Jt. C.J.J.D. & J.M.F.C, Yavatmal On 14-11-2020 with S.H. Atkare, 2 nd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 15-11-2020 with Smt. A.S. Jarude, 3 rd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 16-11-2020 with Shri S.B. Dhembare, 6 th Jt. C.J.J.D. & J.M.F.C, Ytl. On 17-11-2020 with Smt. N.J. Pethe, 4 th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 18-11-2020 with Shri P.S. Girgaonkar, 7 th Jt. C.J.J.D. & J.M.F.C, Ytl. On 19-11-2020 with Smt. V.D. Shirse, 5 th Jt. C.J.J.D. & J.M.F.C, Yavatmal,
24	Shri Mohd Sharique Ur. Ata Ur Rahman, Civil Judge (Jr.Dn.) & J.M.F.C. Kalamb,	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under- On 13-11-2020 with Smt. G.M. Nimdeo 9 th Jt. C.J.J.D. & J.M.F.C, Yavatmal On 14-11-2020 with S.H. Atkare, 2 nd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 15-11-2020 with Smt. A.S. Jarude, 3 rd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 16-11-2020 with Shri S.B. Dhembare, 6 th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 17-11-2020 with Smt. N.J. Pethe,

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			<p>4th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 18-11-2020 with Shri P.S. Girgaonkar, 7th Jt. CJJD & JMFC, Ytl. On 19-11-2020 with Smt. V.D. Shirse, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
25	Smt. K.F.M. Khan, Civil Judge (Sr.Dn.) Pusad,	17-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept with Shri M.M. Varma, Jt. Civil Judge (Sr.Dn.) Pusad. i
26	Shri M.M. Varma, Jt. Civil Judge (Sr.Dn.) Pusad.	13-11-2020 to 16-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Smt. K.F.M. Khan, Civil Judge (Sr.Dn.) Pusad,
27	Shri A.D. Margode, Jt. Civil Judge (Jr.Dn.) and J.M.F.C., Pusad	13-11-2020 to 15-11-2020 & 17-1-2020 to 19-11-2020 with permission to LHQ Quarter	<p>The charge of his Court & office is kept as under:-</p> <p>On 13-11-2020 with Shri A.S. Shinde, 7th Jt. CJJD & JMFC, Pusad,</p> <p>On 14-11-2020 with Shri P.R. Phulari, 3rd Jt. CJJD & JMFC, Pusad,</p> <p>On 15-11-2020 with Shri A.H. Bajad, 6th Jt. CJJD & JMFC, Pusad,</p> <p>On 17-11-2020 with Ms. M.M. Dhanraj, 5th Jt. CJJD & JMFC, Pusad,</p> <p>On 18-11-2020 with Shri G.B. Pawar, 4th Jt. CJJD & JMFC, Pusad,</p> <p>On 19-11-2020 with Shri M.B. Sonatakke, 2nd Jt. CJJD & JMFC, Pusad,</p>
28	Shri M.B. Sontakke, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Pusad,	13-11-2020 to 18-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>On 13-11-2020 with Shri A.S. Shinde, 7th Jt. CJJD & JMFC, Pusad,</p> <p>On 14-11-2020 with Shri P.R. Phulari, 3rd Jt. CJJD & JMFC, Pusad,</p> <p>On 15-11-2020 with Shri A.H. Bajad,</p>

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			<p>6th Jt. CJJD & JMFC, Pusad, On 16-11-2020 with Shri A.D. Margode, Jt. CJJD & JMFC, Pusad,, On 17-11-2020 with Ms. M.M. Dhanraj, 5th Jt. CJJD & JMFC, Pusad, On 18-11-2020 with Shri G.B. Pawar, 4th Jt. CJJD & JMFC, Pusad,</p>
29	Shri P.R. Phulari, 3 rd Jt. C.J.J.D & J.M.F.C., Pusad,	13-11-2020 & 15-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:- On 13-11-2020 with Shri A.S. Shinde, 7th Jt. CJJD & JMFC, Pusad, On 15-11-2020 with Shri A.H. Bajad, 6th Jt. CJJD & JMFC, Pusad, On 16-11-2020 with Shri A.D. Margode, Jt. CJJD & JMFC, Pusad,, On 17-11-2020 with Ms. M.M. Dhanraj, 5th Jt. CJJD & JMFC, Pusad, On 18-11-2020 with Shri G.B. Pawar, 4th Jt. CJJD & JMFC, Pusad, On 19-11-2020 with Shri M.B. Sonatakke, 2nd Jt. CJJD & JMFC, Pusad,</p>
30	Shri G.B. Pawar, 4 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Pusad,	13-11-2020 to 17-11-2020 & 19-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:- On 13-11-2020 with Shri A.S. Shinde, 7th Jt. CJJD & JMFC, Pusad, On 14-11-2020 with Shri P.R. Phulari, 3rd Jt. CJJD & JMFC, Pusad, On 15-11-2020 with Shri A.H. Bajad, 6th Jt. CJJD & JMFC, Pusad, On 16-11-2020 with Shri A.D. Margode, Jt. CJJD & JMFC, Pusad, On 17-11-2020 with Ms. M.M. Dhanraj, 5th Jt. CJJD & JMFC, Pusad, On 19-11-2020 with Shri M.B. Sonatakke, 2nd Jt. CJJD & JMFC, Pusad,</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
31	Ms. M.M. Dhanraj, 5 th Jt. C.J.J.D. & J.M.F.C, Pusad	13-11-2020 to 16-11-2020 & 18-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under:- On 13-11-2020 with Shri A.S. Shinde, 7 th Jt. CJJD & JMFC, Pusad, On 14-11-2020 with Shri P.R. Phulari, 3 rd Jt. CJJD & JMFC, Pusad, On 15-11-2020 with Shri A.H. Bajad, 6 th Jt. CJJD & JMFC, Pusad, On 16-11-2020 with Shri A.D. Margode, Jt. CJJD & JMFC, Pusad, On 18-11-2020 with Shri G.B. Pawar, 4 th Jt. CJJD & JMFC, Pusad, On 19-11-2020 with Shri M.B. Sonatakke, 2 nd Jt. CJJD & JMFC, Pusad,
32	Shri A.H. Bajad, 6 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Pusad,	13-11-2020 to 14-11-2020 & 16-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- On 13-11-2020 with Shri A.S. Shinde, 7 th Jt. CJJD & JMFC, Pusad, Civil Judge (Jr.Dn.) & J.M.F.C, Pusad, On 14-11-2020 with Shri P.R. Phulari, 3 rd Jt. CJJD & JMFC, Pusad, On 16-11-2020 with Shri A.D. Margode, Jt. CJJD & JMFC, Pusad, On 17-11-2020 with Ms. M.M. Dhanraj, 5 th Jt. CJJD & JMFC, Pusad, On 18-11-2020 with Shri G.B. Pawar, 4 th Jt. CJJD & JMFC, Pusad, On 19-11-2020 with Shri M.B. Sonatakke, 2 nd Jt. CJJD & JMFC, Pusad,
33	Shri A.S. Shinde, 7 th Jt. Civil Judge (Jr.Dn.) & J.M F.C, Pusad,	14-11-2020 to 19-11-2020 with permission to LHQ	The charge of his Court & office is kept as under:- On 14-11-2020 with Shri P.R. Phulari, 3 rd Jt. CJJD & JMFC, Pusad, On 15-11-2020 with Shri A.H. Bajad, 6 th Jt. CJJD & JMFC, Pusad,

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			<p>On 16-11-2020 with Shri A.D. Margode, Jt. CJJD & JMFC, Pusad,</p> <p>On 17-11-2020 with Ms. M.M. Dhanraj, 5th Jt. CJJD & JMFC, Pusad,</p> <p>On 18-11-2020 with Shri G.B. Pawar, 4th Jt. CJJD & JMFC, Pusad,</p> <p>On 19-11-2020 with Shri M.B. Sonatakke, 2nd Jt. CJJD & JMFC, Pusad</p>
34	Shri S.S. Budruk, Civil Judge (Sr.Dn.) Kelapur,	13-11-2020 to 16-11-2020 with permission to LHQ.	<p>The Charge of his Court & office is kept as under: Judicial matter from 13-11-2020 to 14-11-2020 with D.J-1 & A.S.J, Kelapur on 15-11-2020 with Shri H.A.H.I. Hashmi, 4th Jt. CJSD, Ytl on 16-11-2020 with Shri R.R. Raut, Jt. Civil Judge (Sr.Dn.) Yavatmal.</p> <p>Administrative matter with Shri G.O. Wankhede, Jt. CJJD & JMFC, Kelap</p>
35	Shri G.O. Wankhede, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Kelapur,	17-11-2020 to 19-11-2020 with permission to LHQ.	The Charge of his Court & office alongwith the charge of Court & office of the 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Kelapur is kept with Shri S.S. Buruk, Civil Judge (Sr.Dn.) Kelapur,
36	Smt. F.T. Shaikh, Civil Judge (Jr.Dn.) & JMFC, Ghatanji,	13-11-2020 to 19-11-2020 with permission to LHQ.	<p>The Charge of her Court & office is kept as udner:-</p> <p>13-11-2020 to 16-11-2020 with Shri G.O. Wankhede, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Kelapur,</p> <p>17-11-2020 to 19-11-2020 with Shri S.S. Budruk, C.J.S.D., Kelapur,</p>
37	Shri S.P. Kekan, Jt. Civil Judge (Sr.Dn.) Darwaha,	13-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>For Judicial matters :13-11-2020 to 15-11-020 with Shri G.A. Ramteke, District Judge-1 & A.S.J, Darwaha,</p> <p>16-11-2020 to 19-11-2020 with Shri H.L. Manwar, Civil Judge (Sr.Dn) Darwaha,</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			<p>For Administrative matters:-</p> <p>13-11-2020 to 14-11-2020 with Shri A.A. Dhoke, Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,</p> <p>15-11-2020 to 16-11-2020 with Smt. R.M. Thaware, 3rd Jt. CJJD & JMFC, Darwaha,</p> <p>17-11-2020 to 19-11-2020 with Shri K.T. Adhayake, 2nd Jt. CJJD & JMFC, Darwaha</p>
38	Shri A.A. Dhoke, Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha	15-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:-from 15-11-2020 to 16-11-2020 with Smt. R.M. Thaware, 3 rd Jt. CJJD & JMFC, Darwaha, from 17-11-2020 to 19-11-2020 with Shri K.T. Adhayake, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,
39	Shri K.T. Adhayake, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,	13-11-2020 to 16-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:- from 13-11-2020 to 14-11-2020 with Shri A.A. Dhoke, Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha, from 15-11-2020 to 16-11-2020 with Smt. R.M. Thaware, 3 rd Jt. CJJD & JMFC, Darwaha,
40	Smt R.M. Thaware 3 rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Darwaha,	13-11-2020 to 14-11-2020 & 17-11-2020 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under:- 13-11-2020 to 14-11-2020 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwaha, 17-11-2020 to 19-11-2020 with Shri K.T. Adhayake, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,
41	Smt. S.S. Jondhale, 4 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Darwaha,	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of her Court & office is kept as under:- 13-11-2020 to 14-11-2020 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwaha,

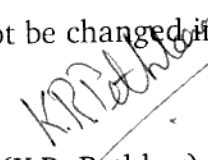
Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			<p>15-11-2020 to 16-11-2020 with Smt. R.M. Thaware, 3rd Jt. CJJD & JMFC, Darwaha,</p> <p>17-11-2020 to 19-11-2020 with Shri K.T. Adhayake, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,</p>
42	Shri K.K. Chafle, Civil Judge (Jr.Dn.) & J.M.F.C. Wani ,	16-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri R.R. Khamatkar, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani,
43	Shri S.B. Tiwari, Jt.Civil Judge (Jr.Dn.) & J.M.F.C. Wani ,	13-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>from 13-11-2020 to 15-11-2020 with Shri K.K. Chafale, CJJD & JMFC Wani,</p> <p>from 16-11-2020 to 19-11-2020 with Shri R.R. Khamatkar, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani,</p>
44	Shri R.R. Khamatkar, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Wani ,	13-11-2020 to 15-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri K.K. Chafale, Civil Judge (Jr.Dn.) & J.M.F.C, Wani,
45	Shri K.G. Mendhe, Civil Judge (Jr. Dn.) and J.M.F.C., Zari Jamni .	13-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>13-11-2020 to 15-11-2020 with Shri K.K. Chafale, C.J.J.D. & JMFC, Wani</p> <p>16-11-2020 to 19-11-2020 with Shri R.R. Khamatkar, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani,</p>
46	Shri A.D. Waman, Civil Judge (Jr.Dn.) & J.M.F.C., Maregaon ,	13-11-2020 to 19-11-2020 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>13-11-2020 to 15-11-2020 with Shri K.K. Chafale, C.J.J.D. & JMFC, Wani</p> <p>16-11-2020 to 19-11-2020 with Shri R.R. Khamatkar, 2nd Jt. CJJD, Wani,</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
47	Shri P.D. Azade, Civil Judge (Jr.Dn.) & J.M.F.C. Ralegaon	17-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri B.A. Nerlikar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Ralegaon,
48	Shri B.A. Nerlikar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Ralegaon,	13-11-2020 to 16-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri P.D. Azade, Civil Judge (Jr.Dn.) & J.M.F.C. Ralegaon
49	Shri V.H. Vishwas, Civil Judge (Jr.Dn.) & J.M.F.C. Ner	13-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept as under:-13-11-2020 to 14-11-2020 with Shri A.A. Dhoke, Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwha, 15-11-2020 to 16-11-2020 with Smt. R.M. Thaware, 3 rd Jt. CJJD & JMFC, Darwha, 17-11-2020 to 19-11-2020 with Shri K.T. Adhayake, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwha,
50	Shri S.M.H. Shahid, Civil Judge (Jr.Dn.) & J.M.F.C. Arni	13-11-2020 to 15-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri Al. Almoodi A.K., Jt. CJJD. & J.M.F.C, Arni.
51	Shri Al. Almoodi A.K., Jt. CJJD. & J.M.F.C, Arni.	16-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri S.M.H. Shahid, Civil Judge (Jr.Dn.) & J.M.F.C. Arni
52	Shri S.L. Ramteke, Civil Judge (Jr.Dn.) & J.M.F.C., Digras,	15-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri V.G. Parware, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Digras,
53	Shri V.G. Parware, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Digras,	13-11-2020 to 14-11-2020 with permission to LHQ.	The charge of his Court & office is kept with Shri S.L. Ramteke, Civil Judge (Jr.Dn.) & J.M.F.C., Digras,

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
54	Shri S.S. Tat, Civil Judge (Jr.Dn) & J.M.F.C., Umarkhed,	13-11-2020 to 17-11-2020 with permission to LHQ.	The charge of his Court & office alongwith the charge of Court & office of the 2 nd Jt. CJJD & JMFC, Umarkhed is kept as under:- On 13-11-2020 with Shri A.M. Patil, Jt. CJJD & JMFC, Umarkhed, From 14-11-2020 to 17-11-2020 with Shri R.B. Hanwate, Civil Judge (Jr.Dn.) & J.M.F.C, Mahagaon,
55	Shri A.M. Patil, Jt. Civil Judge (Jr.Dn) & J.M.F.C., Umarkhed,	14-11-2020 to 19-11-2020 with permission to LHQ.	The charge of his Court & office alongwith the charge of Court & office of the 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Umarkhed, is kept as under:- From 14-11-2020 to 17-11-2020 with Shri R.B. Hanwate, Civil Judge (Jr.Dn.) & J.M.F.C, Mahagaon, From 18-11-2020 to 19-11-2020 with Shri S.S. Tat, Civil Judge (Jr.Dn.) & J.M.F.C, Umarkhed,

In order ensure that no inconvenience should be caused, following directions are issued :-

- 1) Each Judicial officer should inform his address during the period of Diwali holidays to this office immediately.
- 2) Before leaving the head quarters he/she should make such arrangement that all office record will be available at any time.
- 3) The period for which permission is granted will not be changed in any case.


 (K.R. Pethkar)
 Principal District & Sessions Judge,
Yavatmal.

Copy forwarded with compliments to:-

- 1) The District Judge-1 and A.S.J., Yavatmal/Pusad/Kelapur/Darwha,
- 2) The District Judge-2 and A.S.J., Yavatmal/Darwha,
- 3) The Extra Jt. District Judge & A.S.J, Yavatmal,
- 4) The Adhoc District Judge-1 & A.S.J, Darwha,
for information and necessary action.

K.R. Pathan
Principal District & Sessions Judge,
Yavatmal.

- 5) The Civil Judge (Sr.Dn.), Yavatmal/Pusad/Kelapur/Darwha,
- 6) The Jt., Civil Judge (Sr.Dn.), Yavatmal/Pusad/Darwha,
- 7) The 2nd Jt. Civil Judge (Sr.Dn.), Yavatmal,
- 8) The 3rd Jt. Civil Judge (Sr.Dn.), Yavatmal,
- 9) The 4th Jt. Civil Judge (Sr.Dn.), Yavatmal,
- 10) The Chief Judicial Magistrate, Yavatmal,
- 11) The Secretary, District Legal Services Yavatmal.
- 12) The Civil Judge (Jr.Dn.) & J.M.F.C., Arni/Babhulgaon/Digras /Ghatanji
/Kalamb/Mahagoan/ Maregaon/Ner/Ralegaon/Wani/ZariJamni/Umarkhed/
- 13) The Jt. Civil Judge(Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Kelapur/Darwha
Wani/Digras/Umarkhed/Arni/Ralegaon,
- 14) The 2nd Jt. Civil Judge (Jsr.Dn.) & J.M.F.C., Yavatmal/Pusad/Kelapur/
Darwha/Umarkhed/Wani
- 15) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/Darwha,
- 16) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/Darwha,
- 17) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 18) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 19) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 20) The 8th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal
- 21) The 9th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal
- 22) The 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal
- 23) The District Govt.Pleader & P.P., Yavatmal,
- 24) The Asstt. Govt. Pleader & P.P., Pusad/Kelapur/Darwha,
- 25) The President Bar Association, Yavatmal/Pusad/Kelapur/ Darwha/Digras /
Umarkhed/Mahagon/Ner /Babhulgaon/Kalamb/Ghatanji/Maregaon
/Wani/Arni/Zari Jamni/Ralegaon,
- 26) The Registrar, District Court, Yavatmal,
- 27) The Court Manager, District Court, Yavatmal,
- 28) The Supdt. to (C&F)/(Judl.)/(D.L.S.A.), District Court, Yavatmal,
- 29) The Asstt. Supdt. to (Admn./R.R.Sec.), District Court, Yavatmal,
- 30) The Bench Clerk, to Principal District Judge, Yavatmal,
- 31) The Civil /Criminal Appellate Clerk, District Court, Yavatmal,
for information and necessary action.

--By Order --

Plingon
21c Registrar, 11/11/2020
District Court, Yavatmal.